

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.176 of 2011
& IA - 265 of 2011**

Dated : 14TH MARCH, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generation &
Distribution Corporation Limited
Versus**

...Appellant(s)

PPN Power Generating Company Private Limited & Anr.

...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Council for the Respondent(s): Mr. Jayant Bhushan, Sr. Adv.
Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Mr. Krishna Dev for R-1

ORDER

The learned counsel for the Appellant seeks some more time to make his submissions.

As a matter of fact, the matter is posted for final disposal today. Anyway, we adjourn the matter to **29.03.2012**. No more adjournment will be granted on that date.

**(Rakesh Nath)
Technical Member
t s/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**